THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Detection and deportation of illegal immigrants is a continuous process and depends upon nationality verification by the concerned foreign Government. The Nationality verification form provided by the Embassy of Myanmar has been circulated to the concerned State Governments to fill up appropriate details of illegal migrants from Myanmar.

(c) and (d) As per information available, 12 Myanmar nationals were deported recently after following due process as per directions given by various courts.

## Exclusive satellite to manage borders

1149. SHRIMATI SHANTA CHHETRI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has directed Indian Space Research Organisation (ISRO) to launch a satellite for its exclusive use and to help it manage borders more effectively;
- (b) whether such satellite communications are also set to guide deployment of Central paramilitary forces in remote and difficult areas; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Government has approved a task force report in which a satellite is proposed to be launched for exclusive use by MHA.

(b) and (c) The task force report proposes the use of Satellite for communication in remote areas, GIS and operations planning system and satellite based GPS in navigation by forces during operations.

## **Deportation of Rohingya Muslims**

1150. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many Rohingya Muslims have been identified so far by Government;
- (b) how many Rohingya Muslims are supposed to be staying in various parts of the country;

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- whether Government is facing problems in deporting identified/Rohingya Muslims to Bangladesh or Myanmar; and
  - (d) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Since illegal immigrants enter into the country without valid travel documents in clandestine and surreptitious manner, there is no accurate data regarding number of such migrants including Rohingyas staying in the country.

(c) and (d) Detection and deportation of all illegal immigrants is a continuous process and depends upon nationality verification by the concerned foreign Government. India does not discriminate between foreign migrants based on their religion. As per information available, 12 Myanmar nationals were deported recently after following due process as per directions of various courts.

## **Meetings of Official Language**

†1151. DR. SATYANARAYAN JATIYA: Will the Minister of HOME AFFAIRS be pleased to state the details of the meetings of Official Language, Hindi held under Chairmanship of Secretary of the Secretariat and the Minister during the last four years, Ministry-wise along with reasons for irregular meetings therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): There are no Meetings of the Official Language Hindi held under the Chairmanship of the Secretary of the Secretariat. However the meetings of Hindi Advisory Committees are held in every Ministry/Department under the Chairmanship of Hon'ble Ministers of the respective Ministry/Department.

Hindi Advisory Committees have been set up in various Ministries/Departments to advise on proper implementation of Official Language Policy of the Government of India. These Committees are chaired by the concerned Ministers and these are constituted in accordance with the guidelines formulated on the recommendations of the Central Hindi Committee which is chaired by the Prime Minister. There are 55 Hindi Advisory Committees constituted in Central Government Ministries/Departments. The tenure of Hindi Advisory Committee is 3 years. The members of Hindi Advisory Committee includes-

<sup>†</sup>Original notice of the question was received in Hindi.